CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTINGS: BILASPUR

Original Application No.203/01109/2018

Bilaspur, this Friday, the 07th day of December, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

E. Gopi Krishna S/o Late E. Shrinivas Rao, Aged about 44 years presently working as Chief Loco Inspector (Adhoc) R/o Qtr. No.10/2059 Shivanand Nagar, Sector 4 Raipur 492008

-Applicant

(By Advocate –Shri A.V. Shridhar)

Versus

- 1. The Secretary, Railway Board Ministry of Railways Rail Bhawan, Raisena Road, New Delhi 110001
- 2. Union of India, Through General Manager South East Central Railway New GM Building Bilaspur Chhattisgarh 495004
- 3. Chief Personnel Officer South East Central Railway Bilaspur Chhattisgarh 495004
- 4. Divisional Personnel Officer (Co-ord) South East Central Railway Raipur Chhattisgarh 492008
- 5. Divisional Personnel Officer South East Central Railway Raipur Chhattisgarh 492008

- Respondents

(By Advocate –Shri Vivek Verma)

ORDER (ORAL)

By Navin Tandon, AM:-

The applicant is aggrieved by the communication dated 26.10.2018 (Annexure A/1) for filling up the vacancies of Chief Loco Inspector in Level-7 on ad-hoc basis.

- 2. Learned counsel for the respondents submits that vide office order dated 06.12.2018, the notification issued on 26.10.2018 (Annexure A/1) for the post of Chief Loco Inspector in Level-7 on adhoc basis in Electrical (OP) department has been cancelled due to administrative reasons. Therefore, this Original Application may be disposed of as having become infructuous.
- **3.** In view of the submissions made by the learned counsel for the respondents, this Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

kc